

(1)	(2)	(3)
6 Bhutia }		
7 Lepcha }	. . . . .	Sikkim
8 Limbu }		
9 Kikbarak . . . . .		Tripura
10 English . . . . .		(i) Arunachal Pradesh (ii) J&K (iii) Kerala (iv) Karnataka (v) Manipur (vi) Meghalaya (vii) Mizoram (viii) Tamil Nadu (ix) Tripura (x) Nagaland

\*For the three Hill Sub-divisions of Darjeeling, Kurseong and Kalimpong.

### National Highways in Arunachal Pradesh

2422. SHRI NYODEK YONGGAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government are considering the construction of National Highways to link all districts of Arunachal Pradesh for rapid economic development of the state;

(b) if so, the details thereof; and

(c) by when the project will be approved by Government for implementation?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRISHNAN): (a) No, Sir.

(b) and (c) Do not arise.

### Arms training to Chakmas by NSCN

2423. SHRI NYODEK YONGGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that 500 CHAKMA refugee youths settled in Arunachal Pradesh are undergoing arms training at PATKAI

HILLS under the supervision of NSCN (National Socialist Council of Nagaland) for subversive activities;

(b) whether Government are also aware that the trained Chakma Youths now intend to sneak into Arunachal Pradesh; and

(c) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) No such report has been received in this regard.

(c) Does not arise.

### Memorandum of Assam Rifles personnel

2424. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a memorandum dated the 15th February, 1990 addressed to the Prime Minister and Home Minister has been received from some members of Assam Rifles who were ousted from service;

(b) if so, the details thereof;